

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 42**

**C.P. (IB)/582(MB)2023**

CORAM:

**SH. PRABHAT KUMAR            JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL)    HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **24.06.2024**

NAME OF THE PARTIES:    **THE BANK OF MAHARASHTRA V/s**  
**RAMLAKHAN CHAMAN YADAV**

Section 95(1) of the Insolvency and Bankruptcy Code, 2016

---

**ORDER**

**C.P. (IB)/582(MB)2023**

- 1) Neither the Counsel for the Petitioner nor the Counsel for the Respondent are present. Mr. Manish Jha, Ld. Counsel for the Resolution Professional is present.
- 2) Stand over to 04.07.2024, for further consideration and hearing.

**Sd/-**

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Vedant Kedare